

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN**

Wednesday, the 14th day of September 2022 / 23rd Bhadra, 1944
WP(C) NO. 28074 OF 2022

PETITIONER:

**NIRMAL INFOPARK (INDIA) LTD. INFOPARK P.O., KAKKANAD, KOCHI, KERALA
- 682 042 REPRESENTED BY ITS AUTHORISED SIGNATORY.**

RESPONDENT:

1. STATE OF KERALA REPRESENTED BY THE PRINCIPAL SECRETARY DEPARTMENT OF HIGHER EDUCATION 4TH FLOOR, ANNEX II, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. UNIVERSITY GRANTS COMMISSION (UGC) BAHADUR SHAH ZAFAR MARG, NEW DELHI - 110 002, REPRESENTED BY ITS SECRETARY.
3. NATIONAL COUNCIL FOR VOCATIONAL EDUCATION AND TRAINING KAUSHAL BHAWAN B-2 PUSA ROAD, METRO PILLAR NO.95, NEAR KAROL BAGH METRO STATION, NEW DELHI - 110 005, REPRESENTED BY ITS DIRECTOR.
4. ALL INDIA COUNCIL FOR TECHNICAL EDUCATION NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI - 110 070, REPRESENTED BY ITS MEMBER SECRETARY.
5. ISDC PROJECTS INDIA PRIVATE LIMITED NIRMAL INFOPARK, 14, KINFRA EXPORT PROMOTION INDUSTRIAL PARK LTD., KAKKANADU, ERNAKULAM - 682 030 REPRESENTED BY ITS MANAGING DIRECTOR.
6. TOM MANNAPURATHU JOSEPH @ TOM BABY S/O.MANNAPURATHU BABY JOSEPH, DIRECTOR - STRATEGY AND DEVELOPMENT, ISDC, NIRMAL INFOPARK, 14, KINFRA EXPORT PROMOTION INDUSTRIAL PARK LTD., KAKKANADU, ERNAKULAM - 682 030.
7. MAHATMA GANDHI UNIVERSITY PRIYADARSHIN HILLS P.O., KOTTAYAM - 686 560 REPRESENTED BY ITS REGISTRAR.
8. ISDC SERVICES INDIA PRIVATE LIMITED NIRMAL INFOPARK, 14, KINFRA EXPORT PROMOTION INDUSTRIAL PARK LTD., KAKKANADU, ERNAKULAM - 682 030 REPRESENTED BY ITS MANAGING DIRECTOR.
9. ISDC CREATIVE EDUCATION PRIVATE LIMITED NIRMAL INFOPARK, 14, KINFRA EXPORT PROMOTION INDUSTRIAL PARK LTD., KAKKANADU, ERNAKULAM - 682 030 REPRESENTED BY ITS MANAGING DIRECTOR.
10. APJ ABDUL KALAM TECHNOLOGICAL UNIVERSITY CET CAMPUS, THIRUVANANTHAPURAM, KERALA - 695 016, REPRESENTED BY ITS REGISTRAR.
11. INTERNATIONAL SCHOOL OF CREATIVE ARTS (ISCA) KOCHI CAMPUS, NIRMAL KNOWLEDGE PARK- KOCHI NIRMAL INFOPARK, INFOPARK P.O., KAKKANAD, KOCHI, KERALA - 682 042, REP. BY ITS DIRECTOR.
12. INDIAN SCHOOL OF COMMERCE (ISC) KOCHI CAMPUS, NIRMAL KNOWLEDGE PARK - KOCHI NIRMAL INFOPARK, INFOPARK P.O., KAKKANAD, KOCHI, KERALA - 682 042, REP. BY ITS DIRECTOR.
13. BRITISH HIGH COMMISSION NEW DELHI SHANTIPATH CHANAKYAPURI, NEW DELHI, DELHI - 110 021 REPRESENTED BY THE HIGH COMMISSIONER TO THE REPUBLIC OF INDIA.
14. DIRECTOR OF TECHNICAL EDUCATION DIRECTORATE OF TECHNICAL EDUCATION,

PADMAVILASOM STREET, FORT P.O., THIRUVANANTHAPURAM, KERALA - 695 023.

15. MINISTRY OF EXTERNAL AFFAIRS GOVERNMENT OF INDIA, JAWAHAR LAL NEHRU BHAWAN, 23- 3, JANPATH, NEW DELHI - 110 011, REPRESENTED BY ITS PRINCIPAL SECRETARY.
16. MINISTRY OF HOME AFFAIRS GOVERNMENT OF INDIA, NORTH BLOCK, NEW DELHI - 110 001, REPRESENTED BY THE HOME SECRETARY.
17. RESERVE BANK OF INDIA MAIN BUILDING, P.O.BOX 901, SHAHID BHAGAT SINGH ROAD, MUMBAI - 400 001 REPRESENTED BY ITS CHIEF GENERAL MANAGER.
18. DIRECTORATE OF ENFORCEMENT KOCHI ZONAL OFFICE, KANOOS CASTLE, MULLASSERY CANAL ROAD WEST (A K SESHADRI ROAD), KOCHI - 682 011 REP. BY ITS DIRECTOR.
19. STATE POLICE CHIEF KERALA, KERALA STATE POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, KERALA - 695 010.

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to

1.direct the 1st, 2nd, 4th and 19th respondents to conduct a detailed enquiry regarding the activities of 5th, 8th, 9th,11th and 12th respondents in offering B.Voc. courses and courses affiliated with foreign universities to students in Kerala detailed in para 25,26,37 and 38 and submit a report regarding the validity of the same;

2. direct the respondents to ensure that new students are not admitted for courses of ISDC (International Skills Development Corporation), the respondents 11 and 12 conferring B.Voc, degrees and degrees from foreign universities detailed in paras 25,26,37 and 38 without obtaining all the statutory approvals from the UGC and AICTE; and

3.Restrict ISDC (International Skills Development Corporation) Respondents 11 and 12 from issuing any advertisement regarding the courses offered by them detailed in paragraphs 25,26,37 and 38 till the UGC and AICTE submits a report regarding the validity of such courses. pending disposal of this Writ Petition.

This petition again coming on for orders upon perusing the petition and the affidavit filed in support of WP(C) and this court's order dated 30-08-2022 and upon hearing the arguments of M/S SANTHOSH MATHEW, ARUN THOMAS, KARTHIKA MARIA, ANIL SEBASTIAN PULICKEL, ABI BENNY AREECKAL, MATHEW NEVIN THOMAS, KURIAN ANTONY MATHEW Advocates for the petitioners, SMT.PARVATHY.K., GOVERNMENT PLEADER for R1, 14 & 19, SRI.JAJU BABU (SR) and SRI.BRIJESH MOHAN, SMT. M.U.VIJAYALAKSHMI, Advocates for R5,8,9,11 & 12, ASSISTANT SOLICITOR GENERAL OF INDIA for R3,15,16 & 18, SRI.S.KRISHNAMOORTHY, STANDING COUNSEL for R2, SRI.SAJITH KUMAR, STANDING COUNSEL for R4, SRI.SURIN GEORGE IPE, STANDING COUNSEL for R7 and SHRI.ELVIN PETER, STANDING COUNSEL for R10, the court passed the following:

DEVAN RAMACHANDRAN, J.

W.P. (C) No.28074 of 2022

Dated this the 14th day of September, 2022

O R D E R

Sri.Brijesh Mohan - learned counsel appears for respondents 5,8,9,11 and 12 and added that he intends to engage Sri.Jaju Babu - learned Senior Counsel.

In the afore circumstance, I adjourn this matter, to be called for completion of counter pleadings by all parties, on 27.09.2022; until which time, the earlier interim order will continue to be in force.

By the next posting date, the University Grants Commission and All India Council for Technical Education will also obtain specific instructions as to the courses, if any, being offered or run by the afore said respondents.

Sd/-

DEVAN RAMACHANDRAN

JUDGE

SAS